

GOVERNMENT OF NAGALAND
DIRECTORATE OF HEALTH AND FAMILY WELFARE
NAGALAND::KOHIMA

No: DHFW/COVID-19/2019-20/ 5245-52 Dated Kohima, the 08th Aug 2020.

ORDER

Sub: Guideline on rational use of COVID-19 Testing.

In order to sustain the fight against COVID-19 pandemic, it is pertinent to utilize the resources optimally, effectively and rationally. Considering the unfolding challenges, the undersigned in exercise of the powers conferred under Section 17 of the Nagaland Epidemic Disease (COVID-19) Regulations 2020, hereby issues the following Guideline on rational use of COVID-19 Testing as given below, for strict adherence & compliance by all concerned stakeholders with immediate effect.

1. Testing criteria shall be in conformity with ICMR and State SOP and shall not be modified under any circumstances unless with the approval of competent authority.
2. Priority for testing will be given to high risk contacts (primary and direct) or symptomatic cases.
3. All other cases including low risk contacts, shall apply for slot for sampling & testing to the District Health Authority through Phone/ WhatsApp/ Email. This is to avoid overcrowding at the sampling site.
4. The Type of Testing to be done shall be decided by the attending health personnel. No person shall demand the Type of Testing.
5. Test result will be provided depending on the case load of the testing lab. All person from whom sample were collected are to remain in self isolation till their result is made available.
6. No person shall insist on retest, if the test result is 'truly positive' by Rapid Antigen Test or 'truly negative' by Truenat. Retests should only be done on grounds of high clinical suspicion and correlation by the attending health personnel.


(DR. VIZOLIE Z SUOKHRIE)
Principal Director

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Copy To:

1. The ACS to Chief Minister, Nagaland for information.
2. The Sr. P.S to Minister, Health & Family Welfare Department Nagaland for kind information.
3. The Deputy Secretary to the Chief Secretary, Nagaland for kind information.
4. The Principal Secretary, Home Department for kind information.
5. The Commissioner & Secretary, Health & Family Welfare Department for kind information.
6. The Director, IPR Department for wide publicity.
7. The Mission Director (NHM)/ Director (H)/ Director (FW)/ PD (NSACS)/ PD (NHP), for information and necessary action.
8. The Deputy Commissioner/ Chief Medical Officer/ Medical Superintendent of all districts for information and necessary action.
9. Guard file/ Office copy.


(Dr. VIZOLIE Z SUOKHRIE)
Principal Director